

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 109
IB-406/(ND)/2020

IN THE MATTER OF:

Anish Shah Infrastructure Pvt. Ltd.
Vs.

....**Applicant**

Iceberg Trading Pvt. Ltd.

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 22.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the Respondent

:Mr.Sidhartha Das, Adv.

ORDER

As per the order dated 03rd March 2021, Learned Counsel for the applicant sought and was granted time to file rejoinder. Neither reply filed nor copy is served. None appears for the applicant. Last chance is given to the applicant to comply the order dated 03rd March 2021 within one week, failing which right to file reply will be closed.

List for hearing on 15.09.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)